

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

43

C.P. No. 31/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Bhadresh Trading Corporation Ltd.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KUMUDINI PARANJPE	PCS F 6667	

ORDER

CP No. 31/131/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 04.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)